

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
C. R. No.07 of 2021**

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. A. Allam, Sr. Advocate
For the O.P. :

Order No.03

Date: 10.09.2021

This case is taken up through video conferencing.

Issue notice to the sole opposite party in civil revision as well as limitation matter under the registered cover with A/D, ordinary process and Dasti in addition, for which requisite etc. must be filed within a period of one week.

Put up this case under appropriate heading after four weeks.

In the meantime, the petitioner shall file an affidavit in support of service of Dasti notice issued to the opposite party.

Sanjay/

(Rajesh Shankar, J.)